TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE \$29.8-1985

NOTIFICATION (INCOME-TAX)

No. 639 (F.No.197-A/64/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (230) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Kasturba Gandhi National Memorial Trust, Kasturbagram, Indore" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
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Copy to:
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2. The Commissioner of Income-tax, Bhopal, with ref. to his
letter No.HQRS/10(23C)(iv)/83, dated 8.4.1985.

3. All Commissioners of Income-tax.

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